

**CENTRAL ELECTRICITY REGULATORY COMMISSION
(Legal Division)**

Weekly Hearing Schedule for the month of May, 2017(22.5.2017 to 26.5.2017)

Date, Day & Time	Sl. No.	Petition No.	Petitioner	Subject in Brief
23.5.2017 Tuesday At 10.30 A.M. Transmission /Generation Petitions	1.	13/RP/2017	NTPC	Petition for review of order dated 21.1.2017 in Petition No. 283/GT/2014 (On admission)
	2.	14/RP/2017	NTPC	Petition for review of order dated 16.2.2017 in Petition No. 293/GT/2014(On admission)
	3.	2/RP/2017	PGCIL	Petition for review of the order dated 29.7.2016 in Petition No. 46/TT/2014 under Regulation 103(1) of Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999.
	4.	70/TT/2017	PGCIL	Petition for determination of tariff for 765 kV D/C Darlipalli TPS (NTPC)-Jharsugura (Sundararah) Pooling Station transmission line alongwith 02 Nos of 765 kV line Bays at Jharsugura (Sundergarh) PS under Transmission System Associated with Darlipalli TPS in Eastern Region.
	5.	71/TT/2017	PGCIL	Petition for determination of tariff from DOCO to 31.3.2019 for 400 kV Salem Pooling Station (Dharmapuri) ? Salem 400kV D/C Quad Line along with new 765/400kV Pooling Station at Salem(Dharmapuri) (initially charged at 400kV) and Bay Extensions at Salem 400/220kV existing Substationat Salem
	6.	86/TT/2017	PGCIL	Petition for determination of a. Truing up Transmission tariff for 2009-14 tariff block and b. Transmission tariff for 2014-19 tariff block For Asset-1: 765/400 kV, 1500 MVA ICT-1 along with associated bays at Jabalpur Pooling S/S (New) and Asset-2: 400 kV D/C (Quad) Jabalpur Pooling S/S (New) ? Jabalpur (Existing) S/S T/L along with associated bays covered in CERC order dated 29.01.2016 in petition no. 303/TT/2013 and Asset-3: 400 kV 125 MVAR Bus Reactor -1 with associated bays at Jabalpur 765/400 KV PS and Asset-4: 765 kV 3*80 MVAR Bus Reactor-2 with associated bays at Jabalpur 765/400 KV Pooling S/S covered in CERC order dated 18.03.2016 in petition no. 48/TT/2014 under Transmission System for Phase-1 Generation Project in Orissa Part-B in Western region.
	7.	91/TT/2017	PGCIL	Petition for determination of (i) Truing up Transmission tariff for 2009-14 tariff block and (ii) Transmission tariff for 2014-19 tariff block For Barh-Balia 400kV D/C Quad Transmission line along-with associated bays at Balia Sub-Station under Transmission System associated with Barh Generation Project (3x660 MW) in Eastern Region.
	8.	13/TT/2017	PGCIL	Petition for determination of transmission tariff for COD to 31.3.2019 for Asset 1: Pole-I of the +800 kV, 3000 MW Champa Pooling Station and Kurukshetra HVDC terminals along with +800 kV Champa Pooling station -Kurukshetra HVDC transmission line Asset 2: 02 Nos. 400/220 kV, 500 MVA ICTs along with associated bays at 400/220 kV GIS substation at Kurukshetra and Asset 3: 8 nos. 220 kV Line Bays at 400/220 kV GIS substation at Kurukshetra under ""WR- NR"" HVDC Interconnector for IPP Projects in Chhattisgarh in Northern Region and Western Region
	9.	183/TT/2016	PGCIL	Petition for determination of transmission tariff for transmission assets under "Transmission System for Transfer of Power from Generation Projects in Sikkim to NR/WR Part-B in Eastern Region
	10.	87/TT/2017	MPPTCL	Petition for determination of transmission tariff for 2014-15 to2018-19 for the transmission Lines belonging to the petitioner conveying electricity as ISTS Lines and the petition seeks inclusion of 11 Nos 400/220 kV lines in computation of Point of Connection, transmission Charges and Losses. transmission assets under

	11.	88/TT/2017	MPPTCL	Petition for computation of Point of Connection transmission Charges for 400kV Seoni-Sarni S/C line and 400 kV Seoni-Bhilai (up to MP border) S/C lines.
	12	26/TT/2017	RVPN	Petition for determination of tariff in respect of RVPN owned transmission lines / system connecting with other States and Intervening transmission lines incidental to inter-State transmission of electricity as per Central Electricity Regulatory Commissions order dated 14.3.2012 against petition No:15 /Suo-Motu/2012,for Inclusion in the POC transmission charges in accordance with the Central Electricity Regulatory Commission (Terms and Condition of Tariff) Regulation 2009.
	13.	22/GT/2017	BBMB	Petition for determination of tariff for BBMB hydro Generation Project for FY-2014-19.
	14.	74/GT/2017	KBUNL	Petition for approval of tariff for Muzaffarpur Thermal Power Station Stage-II (2x195 MW) from anticipated COD of Unit-I i.e. 25.3.2017 to 31.3.2019.
	15.	61/GT/2016 along with I.A. 18/2017	GMRKEL	Petition for determination of Generation Tariff for the period 01.4.2014 to 31.03.2019 and Truing up of Generation Tariff from COD to 31.03.2014 in respect of 262.5 MW gross capacity sale from 3 X 350 MW Kamalanga Thermal Power Plant of GMR -Kamalanga Energy Limited(GKEL) to GRIDCO acting as nominees of Government of Odisha for procuring power for the Odisha Distribution companies
23.5.2017 Tuesday At 3.00 P.M. Transmission	16.	05/RP/2017 along with I.A. No.10/2017	LTHPL	Petition seeking review of order dated 29.7.2016 in Petition No.68/TT/2016
	17.	6/RP/2017 along with I.A. No.11/2017	PGCIL	Petition seeking review of order dated 31.3.2016 in Petition No.280/TT/2015
	18.	7/RP/2017 along with I.A.No.13/2017	PGCIL	Petition seeking review of order dated 30.4.2016 in Petition No.33/TT/2015.
25.5.2017 Thursday At 10.30 A.M. Miscell petition	1.	66/MP/2017	NTPC	Limited under part 7 Regulation 4 of the Central Electricity Regulatory Commission (Indian Electricity Grid Code) Regulations, 2010 (as amended) read with Regulation 111 of the Central Electricity Regulatory Commission (Conduct of Business) Regulations,1999 with regard to provision 6.3. A of the Grid Code (On admission)
	2.	68/MP/2017	DBPL	inter alia seeking setting aside/quashing of invocation and encashment by the respondent of the Bank Guarantee furnished by the Petitioner in relation to the grant of LTA to the petitioner qua its proposed Thermal Power Project in Singrauli District, Madhya Pradesh and consequent direction to the respondent to reimburse the encashed amount along with interest to the petitioner (On admission)
	3.	61/MP/2017	VPL	Petition under Section 79 (1) (f) of the Electricity Act,2003 read with Regulations 18 of the CERC (Grant of Connectivity, Long term Access and Medium-term Open Access in Inter-state Transmission and related matters) Ragulations,2009.(On admission).
	4.	73/MP/2017	PGCIL	Petition under Section 79 (1) (c) and 79 (1) (d) of the Electricity Act, 2003 read with the directions given in the order dated 16.2.2017 in Petition No. 24/RP/2015 (On admission).
	5.	36/MP/2017	PGCIL	Petition under Regulation 54 and Regulation 55 of the CERC (Terms and Conditions of Tariff) Regulation,2014, Power to Relax and Power to remove Difficulty for reimbursement of additional expenditure towards deployment of Special security forces (CISF) at Wagoora Sub-Stations for the year 2015-19 in respect of Northern Region.
	6.	89/TL/2017	KMTL	Petition for grant of transmission License to Kohima-Mariani Transmission Limited (KMTL)
	7.	90/AT/2017	KMTL	Petition under Section 63 for adoption of transmission Charges with respect to transmission System established by Kohima-Mariani Transmission Limited (KMTL)

8.	I.A. No. 25/2017 in Petition No. 29/MP/2017	GRIDCO	Interlocutory Application for impleadment of GRIDCO as party in Petition No.29/MP/2017, Petition filed by Jindal Steel and Power Limited .
9.	50/MP/2017	NLDC	Petition under Sub-section (4) of Section 28 of the Electricity Act,2003 read with Regulation 6 and Regulation 29 of CERC (Fees and Charges of Regional Load Despatch Centre and other related matters) Regulations,2015 for approval of performance linked incentive for NLDC for the financial year (FY) 2015-16 with reference to NLDC Charges for the control period 01.04.2014 to 31.03.2019.
10.	51/MP/2017	WRLDC	Petition under Sub-section (4) of Section 28 of the Electricity Act,2003 read with Regulation 6 and Regulation 29 of CERC (Fees and Charges of Regional Load Despatch Centre and other related matters) Regulations,2015 for approval of performance linked incentive for WRLDC for the financial year (FY) 2015-16 with reference to WRLDC Charges for the control period 01.04.2014 to 31.03.2019
11.	52/MP/2017	NRLDC	Petition under Sub-section (4) of Section 28 of the Electricity Act,2003 read with Regulation 6 and Regulation 29 of CERC (Fees and Charges of Regional Load Despatch Centre and other related matters) Regulations,2015 for approval of performance linked incentive for NRLDC for the financial year (FY) 2015-16 with reference to NRLDC Charges for the control period 01.04.2014 to 31.03.2019
12.	53/MP/2017	ERLDC	Petition under Sub-section (4) of Section 28 of the Electricity Act,2003 read with Regulation 6 and Regulation 29 of CERC (Fees and Charges of Regional Load Despatch Centre and other related matters) Regulations,2015 for approval of performance linked incentive for ERLDC for the financial year (FY) 2015-16 with reference to ERLDC Charges for the control period 01.04.2014 to 31.03.2019
13.	54/MP/2017	SRLDC	Petition under Sub-section (4) of Section 28 of the Electricity Act,2003 read with Regulation 6 and Regulation 29 of CERC (Fees and Charges of Regional Load Despatch Centre and other related matters) Regulations,2015 for approval of performance linked incentive for SRLDC for the financial year (FY) 2015-16 with reference to SRLDC Charges for the control period 01.04.2014 to 31.03.2019
14.	65/MP/2017	NERLDC	Petition under Sub-section (4) of Section 28 of the Electricity Act,2003 read with Regulation 6 and Regulation 29 of CERC (Fees and Charges of Regional Load Despatch Centre and other related matters) Regulations,2015 for approval of performance linked incentive for NERLDC for the financial year (FY) 2015-16 with reference to NERLDC Charges for the control period 01.04.2014 to 31.03.2019
15.	216/MP/2016	BDTCL	Petition under Section 63 and 79 (1) (f) read with Section 79 (1) (c) of the Electricity Act,2003 seeking compensatory and declaratory relief under the TSA dated 7.12.2010 on account of Change in Law and Force majeure events

Sd/
(T.D. Pant)
Dy.Chief (Legal)
24.5.2017

